

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-41-2020**

Emmanuel Chimeucheya Okoro ... Applicant

Versus

State of Goa & Anr. ... Respondents

Shri K. Poulekar, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 29 October 2020****P.C. :**

The learned Additional Public Prosecutor informs the Court that the prosecution has already written to Nigerian Embassy seeking the details, among other things, of the applicant. According to him, if response comes from the Nigerian Embassy, this Court may be in a better position to decide the matter.

2. At this juncture, the applicant's counsel wants, from the prosecution, a copy of the communication it sent to the Nigerian Embassy.

3. The learned Additional Public Prosecutor assures the Court that he will supply a copy to the applicant's counsel.

4. Post the matter on 25.11.2020.

DAMA SESHADRI NAIDU, J.

NH